

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matters adjourned on 07.02.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
2.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
3.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
4.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
5.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
6.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
7.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
8.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020

9.	Comp. App. (AT) No. 336 of 2019	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With	07.02.2020	25.03.2020
10.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
11.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
12.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
13.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. With	07.02.2020	25.03.2020
14.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	07.02.2020	25.03.2020

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By Order

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